

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.419**

**IA/866/ND/2022, IN IB/707/ND/2021**

**IN THE MATTER OF:**

Siemens Financial Services Private Limited	...	Applicant
Versus		
Amit Jain	...	Respondent

**Under Section 95(1) of IBC, 2016.**

**Order delivered on 20.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Asav Rajan and Adv. Charu Trivedi
For the Respondent	: Adv. Shankari Mishra, Adv. Jyoti Khurana
For the RP	: Adv. Samar Vijay Singh, Adv. Azeem A Dost, a/w Mr. Amit Ojha

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **26.04.2024**.

**Sd/-**  
**(Court Officer)**